

Rep. by Act 38 of 1978, S. 2 of Sch. I

THE INDIAN RAILWAYS (AMENDMENT) ACT, 1972

No. 71 OF 1972

[22nd December, 1972]

An Act further to amend the Indian Railways Act, 1890.

BE it enacted by Parliament in the Twenty-third Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Indian Railways (Amendment) Act, 1972.

Amend-
ment of
section
77 and
77C.

2. In sub-sections (1) and (2) of section 77, and in sub-section (3) of section 77C, of the Indian Railways Act, 1890, for the words "thirty days", 9 of 1 the words "seven days" shall be substituted.